



\$~Larger Bench-1-5.

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ C.O. (COMM.IPD-TM) 151/2022

LIBERTY FOOTWEAR COMPANY Petitioner

Through: Mr.Kapil Wadhwa, Advocate with

Ms.Apoorva Maheshwari and

Ms.Brinda Nagaraja, Advocates.

Versus

LIBERTY INDUSTRIAL GROUP PTE LTD. & ANR.

..... Respondents

Through: Mr.Nirupam Lodha, Mr.Gautam

Wadhwa, Ms. Vanshika Thapliyal,

Advocates for R-1

Mr.Gaurav Pachnanda, Sr.Advocate (Amicus Curiae) with Mr.Sidharth

Jain, Ms. Threcy Lowrence,

Advocates

Mr. Uddyam Mukherjee, Advocate

with Mr.Davesh Vashishtha, Advocate (Amicus Curiae)

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Alexander Mathai Paikaday and Mr.Sagar Mehlawat, Advocates for

R-2

+ C.O. (COMM.IPD-TM) 778/2022 & I.A. 20333/2022

KOHINOOR SEED FIELDS INDIA PVT. LTD. Petitioner

Through: Mr. Saurav Agrawal, Mr. Adarsh

Ramanujan, Mr. Shantanu Agarwal, Mr. Kapil Rustgai, Ms. Sulekha Agarwal, Ms. Chandrayee Maitra, Ms. Asmita Srivastav, Ms. Allaka M., Ms., Surabhi, Mr. Yogesh Khullar,

Ms. Aanchal Seth, Ms. Saloni Paliwal, Ms. Kirtuhika and Ms.Kavya

Pahwa, Advocates.





versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr.Kapil Wadhwa, Advocate with

Ms. Apoorva Maheshwari and

Ms.Brinda Nagaraja, Advocates for

R-1.

Mr.Gaurav Pachnanda, Sr.Advocate (Amicus Curiae) with Mr.Sidharth

Jain, Ms. Threcy Lowrence,

Advocates

Mr. Uddyam Mukherjee, Advocate

with Mr.Davesh Vashishtha, Advocate (Amicus Curiae)

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Alexander Mathai Paikaday and

Mr.Sagar Mehlawat, Advocates for

R-2

+ C.O. (COMM.IPD-TM) 782/2022 & I.A. 20524/2022

KOHINOOR SEED FIELDS INDIA PVT. LTD. Petitioner

Through: Mr. Saurav Agrawal, Mr. Adarsh

Ramanujan, Mr. Shantanu Agarwal, Mr. Kapil Rustgai, Ms. Sulekha Agarwal, Ms. Chandrayee Maitra, Ms. Asmita Srivastav, Ms. Allaka M.,

Ms., Surabhi, Mr. Yogesh Khullar, Ms. Aanchal Seth, Ms. Saloni

Paliwal, Ms. Kirtuhika and Ms. Kavya

Pahwa, Advocates.

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr.Kapil Wadhwa, Advocate with

Ms. Apoorva Maheshwari and

Ms.Brinda Nagaraja, Advocates for

R-1.





Mr.Gaurav Pachnanda, Sr.Advocate (Amicus Curiae) with Ms.Threcy Lowrence, Advocate.
Mr.Uddyam Mukherjee, Advocate with Mr.Davesh Vashishtha, Advocate (Amicus Curiae)
Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Alexander Mathai Paikaday and Mr.Sagar Mehlawat, Advocates for R-2

+ C.O. (COMM.IPD-TM) 783/2022

KOHINOOR SEED FIELDS INDIA PVT. LTD. Petitioner

Through:

Mr. Saurav Agrawal, Mr. Adarsh Ramanujan, Mr. Shantanu Agarwal, Mr. Kapil Rustgai, Ms. Sulekha Agarwal, Ms. Chandrayee Maitra, Ms. Asmita Srivastav, Ms. Allaka M., Ms., Surabhi, Mr. Yogesh Khullar, Ms. Aanchal Seth, Ms. Saloni Paliwal, Ms. Kirtuhika and Ms.Kavya Pahwa, Advocates.

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through:

Mr.Kapil Wadhwa, Advocate with Ms.Apoorva Maheshwari and Ms.Brinda Nagaraja, Advocates for R-1

Mr.Gaurav Pachnanda, Sr.Advocate (Amicus Curiae) with Ms.Threcy Lowrence, Advocate.
Mr.Uddyam Mukherjee, Advocate with Mr.Davesh Vashishtha, Advocate (Amicus Curiae)
Mr.Harish Vaidyanathan Shankar,





CGSC with Mr.Srish Kumar Mishra, Mr.Alexander Mathai Paikaday and Mr.Sagar Mehlawat, Advocates for R-2

+ C.O. (COMM.IPD-TM) 179/2023 & I.As. 10720/2024, 10778-10779/2024

THE HERSHEY COMPANY

..... Petitioner

Through:

Mr. Urfee Roomi, Advocate with Ms. Janaki Arun, Ms. Apoorva Bharti, Mr. Jaskaran Singh and Mr. Arpit

Singhal, Advocates.

versus

DILIP KUMAR BACHA, TRADING AS SHREE GANESH NAMKEEN & ANR.

..... Respondents

Through:

Mr.Gaurav Pachnanda, Sr.Advocate (Amicus Curiae) with Ms.Threcy

Lowrence, Advocate.

Mr. Uddyam Mukherjee, Advocate

with Mr.Davesh Vashishtha, Advocate (Amicus Curiae)

Mr. Chander Lall, Sr. Adv. with Mr. Tanmaya Mehta, Mr. Krishnagopal Abhay, Mr. Karmanya Singh Sareen, Mr. Abhinav Bhalla, Ms. Annanya Mehan, Mr. Sahib Singh Dhillon, Ms. Pari Bhardwaj and Mr. Rinku, Advs.

In I.A. No. 10778/2024

Ms.Radhika Bishwajit Dubey, CGSC, Ms.Drishti Rawal, Mr.Karan Khetani, Ms.Gurleen Kaur Waraich, Mr.Aviral

Jain, Advocates for R-2/UOI





CORAM:
HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE VIBHU BAKHRU HON'BLE MR. JUSTICE SANJEEV NARULA

HON'BLE MS. JUSTICE TARA VITASTA GANJU

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER 05.11.2024

1. Heard in part.

%

2. List on 19th November, 2024 at 02:30 PM.

MANMOHAN, CJ

VIBHU BAKHRU, J

SANJEEV NARULA, J

TARA VITASTA GANJU, J

MANMEET PRITAM SINGH ARORA, J

NOVEMBER 5, 2024 AS